

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001919/2023	RAJA PATRA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	JODA /52 /2022 () //
2	BLAPL/0001920/2023	BIMA PADIAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
3	BLAPL/0001921/2023	GOPAL PAGAL VS STATE OF ODISHA	RAGHUNATH PRADHAN VS	BALIAPAL /138 /2020 () //
4	BLAPL/0001922/2023	JAGANNATH PATRA VS STATE OF ODISHA	BICITRA NARAYAN SATAPATHY VS	PARADEEP LOCK /33 /2023 () //
5	BLAPL/0001923/2023	LUCKY @ NIRMALKANTA SETHI VS STATE OF ODISHA	KISHOR KUMAR PATEL VS	JUJUMURA /0058 /2022 () //
6	BLAPL/0001924/2023	ARUP RANJAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /277 /2022 () //
7	BLAPL/0001925/2023	RAJESH KUMAR SETHY VS STATE OF ODISHA	BIKASH KUMAR ROURAY VS	BHARATPUR PS /212 /2021 () //
8	BLAPL/0001926/2023	RAJESH VARANASI @ V. RAJESH VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /2 /2023 () //
9	BLAPL/0001927/2023	BIKASH DHADA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
10	BLAPL/0001928/2023	LACHU BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MATHILI /104 /2022 () //
11	BLAPL/0001929/2023	NARAYAN SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MARSHAGHAI /35 /2023 () //

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12	BLAPL/0001930/2023	DURYODHAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SARAT /63 /2021 () //
13	BLAPL/0001931/2023	MANAS MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /18 /2021 () //
14	BLAPL/0001932/2023	JAGANNATH SISA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
15	BLAPL/0001933/2023	PRAVEEN VARANASI @ V. PRAVEEN VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /3 /2023 () //
16	BLAPL/0001934/2023	SUSHANTA KUMAR SUNASAGAD VS STATE OF ODISHA	TAPAN KUMAR MOHAPATRA VS	PADMAPUR /144 /2022 () //
17	BLAPL/0001935/2023	ARABIND BAIRAGI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 () //
18	BLAPL/0001936/2023	MANUEL MANDAL VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BADAGADA /196 /2019 () //
19	BLAPL/0001937/2023	PANDULI @ BIJAY BEHERA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MANGALPUR /162 /2022 () //
20	BLAPL/0001938/2023	MAHAMUD KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	EOW,BHUBANESWAR /19 /2022 () //
21	BLAPL/0001939/2023	SOUMYAJIT MOHANTY VS STATE OF ODISHA	JIVAN BALLAV PATTANAIAK VS	/ /0 () //
22	BLAPL/0001940/2023	SRINIBAS OJHA VS STATE OF ODISHA	BICITRA NARAYAN SATAPATHY VS	PARADEEP LOCK /33 /2023 () //
23	BLAPL/0001941/2023	ABDUL SAHEDUL SULEMAN	SAPAN KUMAR LENKA	SAHID NAGAR P.S. /27 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001942/2023	ARNAPURNA BEHERA @ PANA	SAPAN KUMAR LENKA	BADAGODA P.S. /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001943/2023	AJAYA MALLICK	SAPAN KUMAR LENKA	INFOVALLY UPD BHUBANESWAR /258 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001944/2023	JAGA MOHAN JENA	S.S.RAY (2)	BISSAMCUTTACK /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001945/2023	PRAFULLA KUMAR PARIDA	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001946/2023	JOGESWAR HALDER	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001947/2023	KANTI NAYAK	SUSHANTA HARICHANDAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001948/2023	SABYASACHI PANDA @ SUNIL	SUJATA JENA	GUNUPUR /88 /2006
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001949/2023	JYOTI PRAKASH ACHARYA	SANTOSH KUMAR NANDA	DASPALLA /47 /2010
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001950/2023	DURJYA KAUSOLYA	S.S.RAY (2)	BISSAMCUTTACK /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001951/2023	RUNJAY MEHETA	SURYAKANTA DASMOHAPATRA	NCB BHUBANESWAR /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	CMAPL/0000128/2023	CHINMAYA SAHOO	ADV.	/ /
		VS	VS	()

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35	CMAPL/0000129/2023	AMRITA KAR SHREE GOPAL KRISHNA GOSALA VS PRESIDING OFFI., INDUSTRIAL TRIBUNAL	ADV. VS	// // ()
36	CMAPL/0000130/2023	LOCHAN BEHERA VS COMNR., CONSOLIDATION, ORISSA, BBSR.	ADV. VS	// // ()
37	CMP/0000172/2023	NOORAN BIBI VS NOORJAHAN BEGUM	DAYANANDA MOHAPATRA VS	// // ()
38	CMP/0000173/2023	M.LAXMAN NAIDU VS T.PARVATI	BASUDEV MISHRA VS	// // ()
39	CMP/0000174/2023	M/S.HARSAPRIYA NILANCHAL, KHURDA VS NISHAMANI SAHOO	BANSHIDHAR BAUG VS	// // ()
40	CMP/0000175/2023	KHURSIDA BANO VS JAIBUN NISHA	ASUTOSH SAHOO VS	// // ()
41	CMP/0000176/2023	SK.MUSTAQUDDIN VS MD.ABU PARWAISE	AMIT PRASAD BOSE VS	// // ()
42	CMP/0000177/2023	ANJAN KUMAR HOTA VS SABITA PANDA	BIBEKANANDA BHUYAN VS	// // ()
43	CONTC/0001119/2023	DIKHIL MURMU VS DR. SITARAM MOHAPATRA, SUPERINTENDENT, SAHEED LAXAMAN NAYAK MEDICAL COLLEGE AND HOSPITAL, KORAPUT	ADV. VS	// // ()
44	CONTC/0001120/2023	JAGABANDHU DEHURY VS DR. ANANDA KUMAR PADHI,C.D.M AND P.H.O, RAYAGADA	ADV. VS	// // ()
45	CONTC/0001121/2023	DEBES KUMAR DAS VS PROF. DURGA SHANKAR PATTANAIK, CHAIRMAN P.G. COUNCIL OF UTKAL UNIVERSITY	ADV. VS	// // ()

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46	CONTC/0001122/2023	CHANDRAKANTA SABAT VS BHUPENDRA NATH SAHU, EXECUTIVE ENGINEER SORO	ADV VS	// 0 //
47	CONTC/0001123/2023	SANJIBA KUMAR PATNAIK VS SANGRAMJEET NAYAK, I.A.S.	ADV VS	// 0 //
48	CONTC/0001124/2023	NIMAIN CHARAN SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
49	CONTC/0001125/2023	DEBENDRA NATH MOHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
50	CONTC/0001126/2023	MANOJ KUMAR TRIPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
51	CONTC/0001127/2023	AJIT KUMAR NAYAK VS ASWATHY S,IAS	ADV. VS	// 0 //
52	CONTC/0001128/2023	LITENGU EKKA VS ASWATHY S,IAS	ADV. VS	// 0 //
53	CONTC/0001129/2023	ARATI SAHU VS ASWATHY S,IAS	ADV. VS	// 0 //
54	CONTC/0001130/2023	BASANTI BEHERA VS ASWATHY S,IAS	ADV. VS	// 0 //
55	CONTC/0001131/2023	PARAMANANDA PIROI VS ASWATHY S,IAS	ADV. VS	// 0 //
56	CONTC/0001132/2023	SADHABA MUNDA VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
57	CONTC/0001133/2023	SUKDEV MUNDA	ADV	//

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		VS	VS	()
58	CONTC/0001134/2023	ASWATHY.S, I.A.S. TIRTHABASI NAYAK	ADV	//
		VS	VS	()
59	CONTC/0001135/2023	ASWATHY.S, I.A.S. TULARAM DIP	ADV	//
		VS	VS	()
60	CONTC/0001136/2023	ASWATHY.S, I.A.S. SANJULATA JENA	ADV	//
		VS	VS	()
61	CONTC/0001137/2023	ASWATHY.S, I.A.S. SATYABAN HARPAL	ADV	//
		VS	VS	()
62	CONTC/0001138/2023	ASWATHY.S, I.A.S. KABISURYA BALABANTARAY	ATMAJIT MANMITH DAS	//
		VS	VS	()
63	CONTC/0001139/2023	PUNAM MOHAPATRA, TAHASILDAR, PIPILI BABURAM MALIK	ADV	//
		VS	VS	()
64	CONTC/0001140/2023	BIDYADHAR PATI, TAHASILDAR, NIALI OMKAR PRASAD NAYAK	ADV.	//
		VS	VS	()
65	CONTR/0000009/2023	SHALINI PANDIT, IAS RAMESH KUMAR PANDA	ADV.	//
		VS	VS	/0
66	CRLA/0000198/2023	DEORANJAN KUMAR SINGH, I.A.S. RUNA BEHERA	ASUTOSH TRIPATHY	//
		VS	VS	PARJANG /167 /2012
67	CRLA/0000199/2023	STATE OF ODISHA SANTOSH KUMAR JENA	DEBASNAN DAS	//
		VS	VS	BASELI SAHI PS /18 /2017
68	CRLA/0000200/2023	STATE OF ODISHA SANAJAY MAHARANA @ SYAMA @ SANJAYA MOHAPATRA	KRANVI KUMAR ROUT	//
		VS	VS	CUTTACK SADAR /339 /2018
				()

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69	CRLLP/0000009/2023	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM DAS, S.C.(VIGILANCE) VS	// BALASORE VIGILANCE /40 /2011 ()
70	CRLMC/0000891/2023	KANHEILAL SARDAR BASUDEV HABADASINGH VS	J.K.MISHRA(2) VS	// BANAPUR P.S. /336 /2021 ()
71	CRLMC/0000892/2023	STATE OF ODISHA UMA DASH VS	JAGABANDHU SAHU VS	// RENGALI /40 /2009 ()
72	CRLMC/0000893/2023	STATE OF ODISHA CHHABINDRA PARIDA VS	AMULYA RATNA PANDA VS	// GOP /478 /2022 ()
73	CRLMC/0000894/2023	STATE OF ODISHA ROHIT JOSEPH VS	AMITAV TRIPATHY VS	// BAIDYANATHPUR /18 /2022 ()
74	CRLMC/0000895/2023	STATE OF ODISHA SAKILA BIBI VS	SUSANTA KUMAR BARAL VS	// / /0 ()
75	CRLMC/0000896/2023	STATE OF ODISHA CENTRAL BUREAU OF INVESTIGATION VS	SARTHAK NAYAK VS	// / /0 ()
76	CRLMC/0000897/2023	SAROJ KUMAR DAS SURESH KUMAR SAHOO @ SURA @ SOMANATH @ SARAN CHHAKTOPAL VS	SARAN CHHAKTOPAL VS	// KHURDA P.S. /296 /2021 ()
77	CRLMC/0000898/2023	STATE OF ODISHA BIJAYA KUMAR SAHIS VS	MANAS CHAND VS	// KOMNA PS /164 /2013 ()
78	CRLMC/0000899/2023	STATE OF ODISHA BINOD ORAM VS	PABITRA KUMAR NAYAK VS	// / /0 ()
79	CRLMC/0000900/2023	HARBANS SINGH RANJAN HALDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MALKANGIRI /199 /2018 ()

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80	CRLMC/0000901/2023	PUA@MANAS RANJAN DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PURIGHAT /136 /2001 () //
81	CRLMC/0000902/2023	FRANCIS D.SILVA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /102 /2014 () //
82	CRLMC/0000903/2023	JITENDRA @ JITENDRA KUMAR ACHARYA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	DASPALLA /47 /2010 () //
83	CRLMP/0000338/2023	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
84	CRLMP/0000339/2023	ROSINI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
85	CRLMP/0000340/2023	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	/ /0 () //
86	CRLMP/0000341/2023	MAMATA MALLIK @ CHINU VS SUPERINTENDENT OF POLICE, KENDRAPARA	ABHIJIT DAS VS	/ /0 () //
87	CRLMP/0000342/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/ /0 () //
88	CRLREV/0000085/2023	ASIF IQBAL @ IQIBAL VS HAMIDA BEGUM	SK. ZAFARULLA VS	/ /0 () //
89	CRLREV/0000086/2023	CHAITANYA GANJU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /17 /2015 () //
90	CRLREV/0000087/2023	CHAITANYA GANJU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /18 /2015 () //
91	FAO/0000080/2023	ASHOK KUMAR PARIDA	SASWATI MOHAPATRA	/ /



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		VS	VS	0
		STATE OF ODISHA		//
92	FAO/0000081/2023	JANKI LAL	DEBASISH PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
93	FAO/0000082/2023	BAKSI SINGH	DEBASISH PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
94	OTAPL/0000001/2023	PRINCIPAL COMM., GST AND CENTRAL EXCISE, BPSA	SENJEET MOHAPATRA, SR.S.C.(GST AND C. EX.)	//
		VS	VS	0
		M/S. INDIAN OIL CORP. LTD., PARADIP REFINERY		//
95	RSA/0000060/2023	KEDAR JENA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		MANGULI JENA		//
96	RSA/0000061/2023	SUDARSHAN PATRI	BANSHIDHAR BAUG	//
		VS	VS	0
		GOURANGA PANDA		//
97	RVWPET/0000042/2023	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,C.G.C	//
		VS	VS	0
		SATISH KUMAR BEHERA		//
98	RVWPET/0000043/2023	NILENDRA KUMAR MAHAPATRA	DEVASHIS PANDA	//
		VS	VS	0
		INDIAN OIL CORPORATION LTD.		//
99	WA/0000272/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
		DIGESH KUMAR SUNANI		//
100	WA/0000273/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		KIRAN KUMAR BEHERA		//
101	WA/0000274/2023	STATE OF ODISHA	SANDEEP PARIDA,SR.S.C(S AND ME)	//
		VS	VS	0
		HEMANTA SAHU		//
102	WA/0000275/2023	DHRUBANAND ACHARYA	AMIT PRASAD BOSE	//
		VS	VS	0

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103	WA/0000276/2023	STATE OF ORISSA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
104	WP(C)/0004822/2023	SK. SHAHNAWAZ ALI SATYANARAYAN MISHRA VS	RANJIT SAMAL VS	// // 0
105	WP(C)/0004823/2023	STATE OF ODISHA SURESH KUMAR PANDA VS	RANJIT SAMAL VS	// // 0
106	WP(C)/0004824/2023	STATE OF ODISHA FAGUNU CHAUNR VS	RANJIT SAMAL VS	// // 0
107	WP(C)/0004825/2023	STATE OF ODISHA DURYODHAN KAND VS	RANJIT SAMAL VS	// // 0
108	WP(C)/0004826/2023	STATE OF ODISHA KISHOR BISWAL VS	RANJIT SAMAL VS	// // 0
109	WP(C)/0004827/2023	STATE OF ODISHA ARUN KUMAR PANDA VS	RANJIT SAMAL VS	// // 0
110	WP(C)/0004828/2023	STATE OF ODISHA DOLAMANI SAHU VS	RANJIT SAMAL VS	// // 0
111	WP(C)/0004829/2023	STATE OF ODISHA JOGESH CHANDRA PADHAN VS	RANJIT SAMAL VS	// // 0
112	WP(C)/0004830/2023	STATE OF ODISHA HRUDANANDA BHOI VS	RANJIT SAMAL VS	// // 0
113	WP(C)/0004831/2023	STATE OF ODISHA SOUKILAL MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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114	WP(C)/0004832/2023	KUNU DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
115	WP(C)/0004833/2023	FAKIR MOHAN RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
116	WP(C)/0004834/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
117	WP(C)/0004835/2023	DILLIP KUMAR DASH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
118	WP(C)/0004836/2023	JUDHISTHIR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
119	WP(C)/0004837/2023	JASHOBANTA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
120	WP(C)/0004838/2023	SANANTA KUMAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
121	WP(C)/0004839/2023	M/S ANANTESWAR ENGINEERING WORKS, PURI VS CHAIRMAN, COIR BOARD, KOCHI	SHAKTI PRASAD DAS VS	// 0 //
122	WP(C)/0004840/2023	SURYAKANTI BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
123	WP(C)/0004841/2023	NURSINGHANATH BEBORTA VS PUSPANJALI SAHU	PRABHAS CHANDRA PANDA VS	// 0 //
124	WP(C)/0004842/2023	ANTARYAMI SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
125	WP(C)/0004843/2023	MANMATH KUMAR NAYAK	VIVEKANAND JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0004844/2023	BAIJAYANTI DALAPATI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0004845/2023	LOBHADINI SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0004846/2023	DILLIP KUMAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0004847/2023	UMA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0004848/2023	GOPABANDHU NAIK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0004849/2023	LABANYABATI SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0004850/2023	ASWINI KUMAR DASH	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0004851/2023	SARBESWAR RATHA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0004852/2023	MAKARDHWAJ BHOI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0004853/2023	ANANDA CHANDRA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0004854/2023	ABHIMANYU PAL	DAMODAR DEO	//
		VS	VS	0

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137	WP(C)/0004855/2023	STATE OF ODISHA RANTI DEV NAYAK VS	RANJIT SAMAL VS	// // 0
138	WP(C)/0004856/2023	STATE OF ODISHA SUBASH CHANDRA DASH VS	RANJIT SAMAL VS	// // 0
139	WP(C)/0004857/2023	STATE OF ODISHA ISWAR CHANDRA DASH VS	RANJIT SAMAL VS	// // 0
140	WP(C)/0004858/2023	STATE OF ODISHA AJIT KUMAR BARIK VS	SITANSU MOHAN SINGH VS	// // 0
141	WP(C)/0004859/2023	STATE OF ORISSA ADIKANTA DEY VS	KUNAL KUMAR SWAIN VS	// // 0
142	WP(C)/0004860/2023	STATE OF ODISHA NURSINGHANATH BEBORTA VS	PRABHAS CHANDRA PANDA VS	// // 0
143	WP(C)/0004861/2023	PUSPANJALI SAHU SAJIT SAMAL VS	SITANSU MOHAN SINGH VS	// // 0
144	WP(C)/0004862/2023	STATE OF ORISSA ULLASH CHANDRA LENKA VS	MANAS PATI VS	// // 0
145	WP(C)/0004863/2023	STATE OF ODISHA DIPESH KUMAR SAMAL VS	SITANSU MOHAN SINGH VS	// // 0
146	WP(C)/0004864/2023	STATE OF ORISSA CHITTA RANJAN NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
147	WP(C)/0004865/2023	STATE OF ODISHA BASANTA KUMAR SAHOO VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0004866/2023	KAMBI MALLICK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
149	WP(C)/0004867/2023	JAIRAM SAMAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
150	WP(C)/0004868/2023	PRAVATI MOHANTY VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
151	WP(C)/0004869/2023	FAKIR MOHAN SABAR VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
152	WP(C)/0004870/2023	SUDHANSHU BALA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
153	WP(C)/0004871/2023	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
154	WP(C)/0004872/2023	SACHITRA MOHAN RAUL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
155	WP(C)/0004873/2023	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
156	WP(C)/0004874/2023	SHREE GURU GAURANGA GADIBABA GIRIDHARI JEWANSI BANGALU VS COMMISSIONER OF ENDOWMENT, ODISHA	SHREE GURU GAURANGA GADIBABA GIRIDHARI JEWANSI BANGALU VS	// 0 //
157	WP(C)/0004875/2023	SHREE GURU GAURANGA GADIBABA GIRIDHARI JEWANSI BANGALU VS COMMISSIONER OF ENDOWMENT, ODISHA	SHREE GURU GAURANGA GADIBABA GIRIDHARI JEWANSI BANGALU VS	// 0 //
158	WP(C)/0004876/2023	JYOTIRMAYEE DEVI VS COLLEGE OF BASIC SCIENCE AND HUMANITIES, OUAT, BBSR	PAMI RATH VS	// 0 //
159	WP(C)/0004877/2023	KANAK NAG	LALIT SAHU	//

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		VS	VS	0
160	WP(C)/0004878/2023	STATE OF ODISHA KARNA NAG	LALIT SAHU	//
		VS	VS	0
161	WP(C)/0004879/2023	STATE OF ODISHA LALIT MOHAN NANDA	BHARAT JALLI	//
		VS	VS	0
162	WP(C)/0004880/2023	STATE OF ODISHA RANJUBALA SAHU	ANUPAM DASH	//
		VS	VS	0
163	WP(C)/0004881/2023	STATE OF ODISHA SUSIL SADAMADIA	KIRTAN DANG	//
		VS	VS	0
164	WP(C)/0004882/2023	STATE OF ODISHA PREMLAL SAIT	KIRTAN DANG	//
		VS	VS	0
165	WP(C)/0004883/2023	STATE OF ODISHA PURNACHANDRA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
166	WP(C)/0004884/2023	STATE OF ODISHA DIPTI RANJAN TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
167	WP(C)/0004885/2023	STATE OF ODISHA KAILASH CHANDRA PARIDA	KALI PRASAD MOHANTY	//
		VS	VS	0
168	WP(C)/0004886/2023	STATE OF ODISHA SANJAYA KUMAR SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
169	WP(C)/0004887/2023	THE PRINCIPAL SECY. TO GOVT. OF ODISHA.,H AND FW DEPT. ASHOK KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
170	WP(C)/0004888/2023	STATE OF ODISHA JITENDRA PATIA	SUBASH CH PANI	//
		VS	VS	0

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171	WP(C)/0004889/2023	STATE OF ODISHA NIGAMANANDA MOHANTY VS	SUBASH CHANDRA PANI VS	// // ()
172	WP(C)/0004890/2023	STATE OF ODISHA SANTOSH KUMAR DASH VS	SUBASH CH PANI VS	// // ()
173	WP(C)/0004891/2023	STATE OF ODISHA NIRANJAN DASH VS	SUBASH CHANDRA PANI VS	// // ()
174	WP(C)/0004892/2023	STATE OF ODISHA PARESH KUMAR JENA VS	SUBASH CH PANI VS	// // ()
175	WP(C)/0004893/2023	STATE OF ODISHA RAJIB KUMAR BEHERA VS	SUBASH CHANDRA PANI VS	// // ()
176	WP(C)/0004894/2023	STATE OF ODISHA JHUNULATA DHAL VS	SUBASH CH PANI VS	// // ()
177	WP(C)/0004895/2023	STATE OF ODISHA BIDYASAGAR MISHRA VS	GYANA RANJAN SETHI VS	// // ()
178	WP(C)/0004896/2023	STATE OF ODISHA AMIT KUMAR SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
179	WP(C)/0004897/2023	THE SECY. TO GOVT.,H AND FW DEPT. AKSHYA KUMAR MEHER VS	BHOJARAJ SETH VS	// // ()
180	WP(C)/0004898/2023	STATE OF ODISHA PABITRA MOHAN HATI VS	BHOJARAJ SETH VS	// // ()
181	WP(C)/0004899/2023	STATE OF ODISHA DINABANDHU MISHRA VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// // () //



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182	WP(C)/0004900/2023	MAKADAM SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
183	WP(C)/0004901/2023	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
184	WP(C)/0004902/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
185	WP(C)/0004903/2023	BIJAYA KUMAR PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
186	WP(C)/0004904/2023	SURESH CHANDRA PATI VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
187	WP(C)/0004905/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
188	WP(C)/0004906/2023	GELHIMANI PARIDA VS GOVT. OF ODISHA	DEBA KUMAR RATH VS	// 0 //
189	WP(C)/0004907/2023	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
190	WP(C)/0004908/2023	DILLIP KUMAR RATH VS THE UNION BANK OF INDIA	PRATAP CHANDRA MISHRA VS	// 0 //
191	WP(C)/0004909/2023	MANORANJAN DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
192	WP(C)/0004910/2023	KUNJA BIHARI BEHERA VS KULDIP KOLHA	PRAFULLA KUMAR RATH VS	// 0 //
193	WP(C)/0004911/2023	PRASANTA KUMAR PRADHAN	SABYASACHI MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004912/2023	PRAKASH CHANDRA PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004913/2023	NIRANJAN SETHI	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0004914/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004915/2023	SOMANATH MOHANTY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0004916/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004917/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004918/2023	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004919/2023	AVIMANYU SAHU	SASWATI MOHAPATRA	//
		VS	VS	0
		RAVENSHAW UNIVERSITY, CUTTACK		//
202	WP(C)/0004920/2023	MANAGOBINDA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004921/2023	BIJAY KUMAR SAMANTASINGHAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0004922/2023	SUMANTA NAYAK	ATMAJIT MANMITH DAS	//
		VS	VS	0

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205	WP(C)/0004923/2023	STATE OF ODISHA SANJAY KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0004924/2023	STATE OF ODISHA SURESH CHANDRA NAIK VS	AMIT PRASAD BOSE VS	// // ()
207	WP(C)/0004925/2023	STATE OF ODISHA KUNA NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0004926/2023	STATE OF ODISHA ANTARYAMI NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0004927/2023	STATE OF ODISHA SABANARAYAN BISWAL VS	TRUPTI RANJAN DAS VS	// // ()
210	WP(C)/0004928/2023	THE BM, HDB FINANCIAL SERVICES CO LTD., BBSR BRUNDABAN OJHA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0004929/2023	STATE OF ODISHA RAJAKISHORE PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0004930/2023	STATE OF ODISHA DAMBARUDHAR MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0004931/2023	STATE OF ODISHA PRATAP CHANDRA MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0004932/2023	STATE OF ODISHA JAGANNATH SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0004933/2023	STATE OF ODISHA SURESH SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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216	WP(C)/0004934/2023	PITAMBAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0004935/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0004936/2023	AMULYA PRASAD SAGAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0004937/2023	GAGAN BIHARI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0004938/2023	SHAMU CHATTAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0004939/2023	BASANTA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0004940/2023	SARASWATI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0004941/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0004942/2023	PRATAP CHANDRA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0004943/2023	ANJALI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0004944/2023	DIBAKAR PATRO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0004945/2023	GAJENDRANATHA SAHANI	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004946/2023	BINOD BIHARI KARAN	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004947/2023	BIBHUTI BHUSAN PAIKARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004948/2023	L.MOHAN DAS	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0004949/2023	ANANDA CHANDRA PAGAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004950/2023	RANJAN KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004951/2023	JAY KUMAR JAJODIA	KIRTITA BANERJEE	//
		VS	VS	0
		BANK OF BARODA, VADODARA		//
234	WP(C)/0004952/2023	RATIKANTA BAIDYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004953/2023	MADAN MOHAN MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004954/2023	AKSHAYA KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004955/2023	PARAMESWAR PANDA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004956/2023	MADAN CHANDRA NANDA	NIRANJAN BISWAL	//
		VS	VS	0

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239	WP(C)/0004957/2023	STATE OF ODISHA TULASI BEHERA VS	SURJYA NARAYAN SAHU VS	// // 0
240	WP(C)/0004958/2023	STATE OF ODISHA BIMBADHAR JENA VS	ACHYUTANANDA PATTANAİK VS	// // 0
241	WP(C)/0004959/2023	STATE OF ODISHA SASMITA DAS VS	BRAJA MOHAN SARANGI VS	// // 0
242	WP(C)/0004960/2023	CM, SBI, SARB, CUTTACK JHUNU SETHY VS	SURJYA NARAYAN SAHU VS	// // 0
243	WP(C)/0004961/2023	STATE OF ODISHA SANDHYARANI SINGH VS	NIRANJAN BISWAL VS	// // 0
244	WP(C)/0004962/2023	STATE OF ODISHA PRANITA SETHY VS	SURJYA NARAYAN SAHU VS	// // 0
245	WP(C)/0004963/2023	STATE OF ODISHA BICKY KESHRI VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
246	WP(C)/0004964/2023	STATE OF ODISHA KAILASH CHANDRA DHAL VS	NIRANJAN BISWAL VS	// // 0
247	WP(C)/0004965/2023	STATE OF ODISHA HAREKRUSHNA PALEI VS	BRAJA MOHAN SARANGI VS	// // 0
248	WP(C)/0004966/2023	RM, RBI, BBSR NIRANJAN DHAL VS	BRAJA MOHAN SARANGI VS	// // 0
249	WP(C)/0004967/2023	REGIONAL MANAGER, RESERVE BANK OF INDIA PANKAJINI MOHAPATRA VS	NIRANJAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0004968/2023	HAREKRUSHNA PALEI VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
251	WP(C)/0004969/2023	GIRIJA SANKAR ADHIKARI VS REGIONAL TRANSPORT OFFICER, CTC	BRAJA MOHAN SARANGI VS	// 0 //
252	WP(C)/0004970/2023	SK JASIR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
253	WP(C)/0004971/2023	MAMATA PRADHAN VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //
254	WP(C)/0004972/2023	MAA BHAGABATI INFRA TECH, SUNDARGARH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0004973/2023	BINOD CHAMPATI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0004974/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
257	WP(C)/0004975/2023	M/S TAPASWINI FOOD PRODUCTS, BBSR VS BOI, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0004976/2023	GOURA CHARAN SAHU VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
259	WP(C)/0004977/2023	SANTILATA MALIKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
260	WP(C)/0004978/2023	TANKA DHANGADA MAJHI VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
261	WP(C)/0004979/2023	KALINGA EQUIPMENTS, KHURDA	SUNKURU SUDHAKAR RAO	//

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		VS	VS	()
262	WPCRL/000020/2023	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR PRAVATI MAHARANA	GOPINATH MISHRA	// / /0
		VS	VS	()
263	ABLAPL/0001793/2023	SATYA NARAYAN MAHARANA SUMANTA MOHANTY	BISWAJIT SAHOO	// ITAMATI /274 /2022
		VS	VS	()
264	ABLAPL/0001794/2023	STATE OF ODISHA ADITYA PARIDA	ASHOK JENA	// CUTTACK SADAR /224 /2022
		VS	VS	()
265	ABLAPL/0001795/2023	STATE OF ODISHA SATYABRATA SINHA @ SINGH	BIKASH KUMAR ROUSTRAY	// TIRTOL /82 /2017
		VS	VS	()
266	ABLAPL/0001796/2023	STATE OF ODISHA RANJIT PRADHAN	SIDHARTH PRASAD DAS	// RENGALI /18 /2023
		VS	VS	()
267	ABLAPL/0001797/2023	STATE OF ODISHA ADITYA KUMAR DIHUDI	SIDHARTH PRASAD DAS	// JAGANNATHA PRASAD /88 /2023
		VS	VS	()
268	ABLAPL/0001798/2023	STATE OF ODISHA JIBRAIL KHAN @ BHARAT KHAN @ ISMILE	RABINDRANATH PRUSTY	// / /0
		VS	VS	()
269	ABLAPL/0001799/2023	STATE OF ODISHA JIBRAIL KHAN @ BHARAT KHAN @ ISMILE	RABINDRANATH PRUSTY	// / /0
		VS	VS	()
270	ABLAPL/0001800/2023	STATE OF ODISHA JIBRAIL KHAN @ BHARAT KHAN @ ISMILE	RABINDRANATH PRUSTY	// / /0
		VS	VS	()
271	ABLAPL/0001801/2023	STATE OF ODISHA SAROJ KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	// JAJPUR TOWN /39 /2023
		VS	VS	()
272	ABLAPL/0001802/2023	STATE OF ODISHA RAJA @ BIBHUDATTA PRADHAN	BALARAM NAYAK	// BIDANASI /32 /2023
		VS	VS	()



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273	ABLAPL/0001803/2023	STATE OF ODISHA SABITA BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /26 /2023 ()
274	ABLAPL/0001804/2023	STATE OF ODISHA NAHIYA NAIK @ SIBANANDA NAIK VS	ASUTOSH TRIPATHY VS	// NALCO /8 /2023 ()
275	ABLAPL/0001805/2023	STATE OF ODISHA ROCKY BEHERA VS	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /57 /2023 ()
276	ABLAPL/0001806/2023	STATE OF ODISHA AKHAY @ AKSHAY OJHA VS	AMULYA RATNA PANDA VS	// BARBIL /41 /2023 ()
277	ABLAPL/0001807/2023	STATE OF ODISHA DEBI PRASAD MISHRA VS	RAKESH KUMAR MALLICK VS	// / /0 ()
278	ABLAPL/0001808/2023	STATE OF ODISHA SABITA PANDA VS	ADITYA MISHRA VS	// LINGARAJ P.S. /325 /2022 ()
279	ABLAPL/0001809/2023	STATE OF ODISHA SUJIT @ BISWAJIT BEHERA VS	RAMAKANTA PANDA VS	// DHENKANAL TOWN /90 /2023 ()
280	ABLAPL/0001810/2023	STATE OF ODISHA JEET KUMAR RAI VS	AMITABH PRADHAN VS	// BRAJARAJNAGAR /44 /2023 ()
281	ABLAPL/0001811/2023	STATE OF ODISHA ANJALI MANGARAJ VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /89 /2023 ()
282	ABLAPL/0001812/2023	STATE OF ODISHA PRATAP KUMAR BEHERA VS	ANJAN KUMAR BISWAL VS	// DERABIS /28 /2023 ()
283	ABLAPL/0001813/2023	STATE OF ODISHA PURNACHANDRA JENA @ NILAMADHAB JENA @ MOHANTY VS	CHANDRANJANA MOHANTY VS	// CHANDRASEKHARPUR /24 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :16/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0001814/2023	ALOK KUMAR MOHANTY VS STATE OF ODISHA	ADITYA MISHRA VS	PAHALA /48 /2023 () //
285	ABLAPL/0001815/2023	BHAGABAN MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	BELPARA /29 /2023 () //
286	ABLAPL/0001816/2023	ANKIT ROUT VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PARJANG /63 /2023 () //
287	ABLAPL/0001817/2023	ADAITA @ ADAITYA DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BALIAPAL /208 /2017 () //
288	ABLAPL/0001818/2023	SUKANTA KUMAR SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /20 /2023 () //
289	ABLAPL/0001819/2023	KABIRAJ BALIARSINGH @ MADU BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BOLAGARH P.S. /42 /2023 () //
290	ABLAPL/0001820/2023	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /96 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :16/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 OTAPL/1/2023	PRINCIPAL COMM., GST AND CENTRAL EXCISE, BBSR-	MRASENJEET MOHAPATRA, SR.S.C.(GST AND C. EX.)
2	6/2023 WPCRL/50/2022	MINATI SAHOO-MP	
3	21/2023 JCRLA/31/2021	RAMESH CHANDRA DALEI@TIMPU-MP	MR. SURYAKANTA DWIVEDY
4	22/2023 JCRLA/31/2021	RAMESH CHANDRA DALEI@TIMPU-MP	MR. SURYAKANTA DWIVEDY
5	35/2023 WPC(OAC)/2710/2014	KRUSHNA CHANDRA NAYAK-MP	M/S BIBHUTI BHUSAN MISHRA
6	36/2023 WPC(OAC)/3154/2018	KARUNAKAR DHINDA-MP	
7	37/2023 WPC(OAC)/2425/2013	NRUSINGHA CHARAN BEHERA-MP	M/S BIDYADHAR MANASINGH
8	37/2023 ITA/29/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
9	38/2023 ITA/29/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
10	39/2023 ITA/30/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
11	40/2023 ITA/30/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
12	41/2023 ITA/31/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
13	42/2023 ITA/31/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
14	43/2023 ITA/32/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
15	44/2023 ITA/32/2023	PRINCIPAL COMM. OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
16	51/2023 CONTC/1622/2018	CHANDRAKANTA SABAT-MP	
17	54/2023 RVWPET/42/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
18	63/2023 CRLMP/342/2023	PRASANTA KUMAR JENA-MP	SAROJ RANJAN SUBUDHI
19	84/2023 TRP(C)/483/2022	DR. ASEMA MALLIK-MP	JAYAKRISHNA MOHAPATRA
20	85/2023 TRP(C)/323/2022	MONSOON MOHAPATRA-MP	
21	121/2023 CRLREV/85/2023	ASIF IQBAL @ IQIBAL-MP	SK. ZAFARULLA
22	122/2023 CRLREV/86/2023	CHAITANYA GANJU-MP	SAMARENDRA BAHADUR
23	123/2023 CRLREV/86/2023	CHAITANYA GANJU-MP	SAMARENDRA BAHADUR
24	124/2023 CRLREV/87/2023	CHAITANYA GANJU-MP	SAMARENDRA BAHADUR
25	125/2023 CRLREV/87/2023	CHAITANYA GANJU-MP	SAMARENDRA BAHADUR
26	126/2023	SUDHANSU SEKHAR-MP	BIJAYA KUMAR RAGADA

27	CRLREV/637/2003 127/2023	SUDHANSU SEKHAR-MP	
28	CRLREV/637/2003 164/2023	KEDAR JENA-MP	SOUBHAGYA KUMAR DASH
29	RSA/60/2023 165/2023	LAXMIDHAR BINDHANI-MP	DWARIKA PRASAD MOHANTY
30	RSA/271/2022 169/2023	NOORAN BIBI-MP	DAYANANDA MOHAPATRA
31	CMP/172/2023 170/2023	M.LAXMAN NAIDU-MP	BASUDEV MISHRA
32	CMP/173/2023 171/2023	SRIANTARYAMI SAHU-MP	ARUN KUMAR SAHU
33	CMP/603/2019 172/2023	SK.MUSTAQUDDIN-MP	AMIT PRASAD BOSE
34	CMP/176/2023 173/2023	ANJAN KUMAR HOTA-MP	BIBEKANANDA BHUYAN
35	CMP/177/2023 231/2023	AKSHAYA KUMAR MOHAPATRA-MP	M/S.BIRANCHI NARAYAN RATH
36	MACA/705/2019 232/2023	RASHMI RANJAN PARIDA-MP	SATYABHUSAN DAS
37	MACA/693/2022 233/2023	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	<del>MB</del> .SUBRAT SATPATHY
38	MACA/717/2018 234/2023	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	<del>MB</del> .SUBRAT SATPATHY
39	MACA/718/2018 235/2023	SANTOSINI MISHRA-MP	M/S.PRASANNA KU.PARHI
40	MACA/1417/2016 236/2023	SANTOSINI MISHRA-MP	M/S.PRASANNA KU.PARHI
41	MACA/1417/2016 286/2023	RANJIT KUMAR SRIVASTAVA-MP	AMULYA RATNA PANDA
42	BLAPL/10132/2022 287/2023	BIRANCHI BARIK-MP	BIGYAN KUMAR SHARMA
43	BLAPL/215/2023 413/2023	PUNIA @ KHETRA MOHAN SHI-MP	
44	ABLAPL/373/2023 414/2023	BASANTA KUMAR MOHAPATRA-MP	
45	ABLAPL/14000/2022 415/2023	SUBASH CHANDRA BHOI-MP	
46	ABLAPL/16347/2021 415/2023	ANIKET PRASAD-MP	RAJIB LOCHAN PATTNAIK
47	CRLA/142/2023 416/2023	SISIRA KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
48	CRLA/963/2022 416/2023	TUTU DAS-MP	
49	ABLAPL/718/2023 417/2023	RUNA BEHERA-MP	ASUTOSH TRIPATHY
50	CRLA/198/2023 417/2023	TUSARKANTI PRAHARAJ-MP	
51	ABLAPL/928/2022 418/2023	RUNA BEHERA-MP	ASUTOSH TRIPATHY
52	CRLA/198/2023 418/2023	CHOTU @ SANGRAM SAHOO-MP	
53	ABLAPL/1197/2023 419/2023	CHAITANYA SAHOO-MP	
54	ABLAPL/14573/2019 419/2023	SIDDI DEVENDRA REDDY-MP	DIPTI RANJAN SWAIN
55	CRLA/138/2023 420/2023	SIBA PATRA-MP	
56	ABLAPL/4865/2019 420/2023	RATAN MAJHI-MP	SURYAKANTA DWIBEDI
57	CRLA/175/2020 421/2023	GOBINDA DAS-MP	ANUP KUMAR PATTNAIK
	CRLA/86/2019		

58	421/2023 ABLAPL/1025/2023	BINODA BENIA @ BINOD BENIYA-MP	
59	621/2023 CRLMC/891/2023	BASUDEV HABADASINGH-MP	J.K.MISHRA(2)
60	622/2023 CRLMC/3182/2022	DILLIP BEHERA@DILLIP KUMAR BEHERA-MP	
61	623/2023 CRLMC/895/2023	SAKILA BIBI-MP	SUSANTA KUMAR BARAL
62	624/2023 CRLMC/897/2023	SURESH KUMAR SAHOO @ SURA @ SOMANATH @ SARATHI @ SASHOK @ MP PAUL	
63	625/2023 CRLMC/898/2023	BIJAYA KUMAR SAHIS-MP	MANAS CHAND
64	626/2023 CRLMC/899/2023	BINOD ORAM-MP	PABITRA KUMAR NAYAK
65	627/2023 CRLMC/900/2023	RANJAN HALDAR-MP	JUGALA KISHORE PANDA
66	687/2023 WA/273/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
67	688/2023 WA/273/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
68	689/2023 WA/273/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
69	690/2023 WA/272/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
70	691/2023 WA/272/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
71	692/2023 WA/272/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
72	693/2023 WA/274/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
73	694/2023 WA/274/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND ME)
74	695/2023 WA/275/2023	DHRUBANAND ACHARYA-MP	AMIT PRASAD BOSE
75	696/2023 WA/276/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
76	697/2023 WA/276/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
77	698/2023 WA/276/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
78	2150/2023 WP(C)/4839/2023	M/S ANANTESWAR ENGINEERING WORKS, PURI-MP	SHAKTI PRASAD DAS
79	2151/2023 WP(C)/4843/2023	MANMATH KUMAR NAYAK-MP	VIVEKANAND JENA
80	2152/2023 WP(C)/4841/2023	NURSINGHANATH BEBORTA-MP	PRABHAS CHANDRA PANDA
81	2153/2023 WP(C)/4854/2023	ABHIMANYU PAL-MP	DAMODAR DEO
82	2154/2023 WP(C)/13771/2018	SANKARSAN MALLIK-MP	
83	2155/2023 WP(C)/4866/2023	KAMBI MALLICK-MP	SAMIR KUMAR MISHRA
84	2156/2023 WP(C)/19667/2015	M/S.ZENITH AGRO FODDS P LTD.-MP	M/S.SABITA RANJAN PATNAIK
85	2157/2023 WP(C)/28781/2022	MITA MALLICK-MP	BINAYA KUMAR MOHANTY
86	2158/2023 WP(C)/31096/2020	DEEPAK KUMAR SWAIN-MP	ULLAS CHANDRA MOHANTY
87	2159/2023 WP(C)/4870/2023	SUDHANSHU BALA DAS-MP	BISWAMBAR MOHANTY
88	2160/2023 WP(C)/1415/2023	ALOK SAHOO-MP	
89	2161/2023	JYOTIRMAYEE DEVI-MP	PAMI RATH

90	WP(C)/4876/2023 2162/2023	RANJUBALA SAHU-MP	ANUPAM DASH
91	WP(C)/4880/2023 2163/2023	RANJUBALA SAHU-MP	ANUPAM DASH
92	WP(C)/4880/2023 2164/2023	BIDESINI BISWAL-MP	BIBHU PRASAD TRIPATHY
93	WP(C)/30066/2022 2165/2023	PURNACHANDRA MAHAPATRA-MP	DURGESH NARAYAN RATH
94	WP(C)/4883/2023 2166/2023	DIPTI RANJAN TRIPATHY-MP	DURGESH NARAYAN RATH
95	WP(C)/4884/2023 2167/2023	BIDYASAGAR MISHRA-MP	GYANA RANJAN SETHI
96	WP(C)/4895/2023 2168/2023	MINAKETAN MISHRA-MP	M/S.ANUP UDAYA SENAPATI
97	WP(C)/27724/2019 2169/2023	AMIT KUMAR SWAIN-MP	PRADEEP KUMAR MAHAPATRA
98	WP(C)/4896/2023 2170/2023	MINAKETAN MISHRA-MP	M/S.ANUP UDAYA SENAPATI
99	WP(C)/27724/2019 2171/2023	PARADIP PORT TRUST, JAGATSINGHPUR-MP	SATYA SMRUTI MOHANTY
100	WP(C)/2133/2023 2172/2023	HRUDANANDA BEHERA-MP	BIDYADHAR MANSINGH
101	WP(C)/10910/2021 2173/2023	SURESH CHANDRA PATI-MP	BINI MISHRA
102	WP(C)/4904/2023 2174/2023	PRAKASH CHANDRA PRADHAN-MP	SABYASACHI MISHRA
103	WP(C)/4905/2023 2175/2023	GELHIMANI PARIDA-MP	DEBA KUMAR RATH
104	WP(C)/4906/2023 2176/2023	ASHOK KUMAR PRADHAN-MP	SABYASACHI MISHRA
105	WP(C)/4907/2023 2177/2023	DILLIP KUMAR RATH-MP	PRATAP CHANDRA MISHRA
106	WP(C)/4908/2023 2178/2023	MANORANJAN DASH-MP	SABYASACHI MISHRA
107	WP(C)/4909/2023 2179/2023	PRASANTA KUMAR PRADHAN-MP	SABYASACHI MISHRA
108	WP(C)/4911/2023 2180/2023	KUNJA BIHARI BEHERA-MP	PRAFULLA KUMAR RATH
109	WP(C)/4910/2023 2181/2023	SUBASH CHANDRA SAHOO-MP	M/S PARTHA SARATHI NAYAK
110	WP(C)/38086/2021 2182/2023	PRAKASH CHANDRA PRADHAN-MP	SABYASACHI MISHRA
111	WP(C)/4912/2023 2183/2023	SANGRAM KESHARI MOHAPATRA-MP	
112	WP(C)/38160/2021 2184/2023	CHANDRAKANTA SABAT-MP	
113	WP(C)/32631/2022 2185/2023	P.VENKATA RAO-MP	
114	WP(C)/3551/2020 2186/2023	SUMANTA NAYAK-MP	ATMAJIT MANMITH DAS
115	WP(C)/4922/2023 2187/2023	SURESH CHANDRA NAIK-MP	AMIT PRASAD BOSE
116	WP(C)/4924/2023 2188/2023	M/S.BHARAT SALT AND CHEMICAL INDUSTRIES LIMITED-MP	
117	WP(C)/29095/2019 2189/2023	L.MOHAN DAS-MP	ASHOK DAS
118	WP(C)/4948/2023 2190/2023	SASMITA DAS-MP	BRAJA MOHAN SARANGI
119	WP(C)/4959/2023 2191/2023	BINOD CHAMPATI-MP	ALOK KUMAR MOHAPATRA
120	WP(C)/4973/2023 2192/2023	SUBASH CHANDRA NAYAK-MP	HRUDANANDA MOHAPATRA
	WP(C)/4974/2023		

121	2193/2023 WP(C)/4978/2023	TANKA DHANGADA MAJHI-MP	JATESWAR NAYAK
122	2194/2023 WP(C)/4977/2023	SANTILATA MALIKA-MP	SOUMYA RANJAN DAS